

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

M.A. 63/93

in

O.A. No. 501/92
T.A. No.

DATE OF DECISION 4-3-1993

Shri R.M. Zala & others Petitioner

Shri E.A. Samueal Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Shri B.R. Kyada Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C. Bhatt Member (J)

● The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

1. Shri R.M. Zhala
Asst. Engineer Office,
Western Railway, Surendranagar.
2. Shri B.K. Joshi
Assistant Engineer's Office
Western Railway Rajkot.
3. Smt. A.C. Dhedhi
Divisional Medical Office,
Western Railway, Rajkot.

Advocate Shri E.A. Samuel

Versus

1. Union of India
Through the General Manager
Western Railway, Chruchgate,
Bombay.
2. Divisional Railway Manager (Establishment)
Western Railway
Kothi Compound, Rajkot.
3. Shri V.L. Unadkat
Head Clerk,
Divisional Rail Manager Office,
W.A. Branch, Western Railway
Kothi Compund Rajkot.
4. Shri V.H. Shukla
Head Clerk,
Chief Permanent Way Inspector Office
Western Railway, Surendranagar.
5. Shri J.D. Joshi
Head Clerk,
Divisional Rail Manager,
W.A. Branch, Western R_ailway
Kothi Componnd, Rajkot.
6. Shri R.P. Vyas,
Head Clerk,
Divisional Rail Manager
Works Branch
Western Railway, Kothi Compound
Rajkot.
7. Kum. D. R. Anadkat,
Divisional Railw Manager Office,
Works Branch, Western Railway,
Kothi Compound Rajkot.

Advocate

Shri B.R. Kyada

Respondents.

ORAL JUDGEMENT

In

M.A. 63/93 in O.A. 501/92

Date: 4-2-1993

Per Hon'ble Shri R.C. Bhatt

Member (J)

Learned Advocate Shri Samuel wants to withdraw the O.A. at this stage by making special mention today. The applicant has filed M.A. for withdrawal of the said O.A. The application is disposed of as withdrawn. M.A. 63/93 is also disposed of.

2. No order as to costs. Direct service prayed by the learned Advocate for the applicant is permitted.



(V. Radhakrishnan)

Member (A)



(R.C. Bhatt)

Member (J)

*AS.

1. Shri R.M. Zhala
Asst. Engineer Office,
Western Railway, Surendranagar.
2. Shri B.K. Joshi
Assistant Engineer's Office
Western Railway Rajkot.
3. Smt. A.C. Dhedhi
Divisional Medical Office,
Western Railway, Rajkot.

Applicants.

Advocate Shri E.A. Samuel

Versus

1. Union of India
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Western Railway, Chruchgate,
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W.A. Branch, Western Railway
Kothi Compound, Rajkot.
6. Shri R.P. Vyas,
Head Clerk,
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Works Branch
Western Railway, Kothi Compound
Rajkot.
7. Shri. D. R. Anadkat,
Divisional Railw Manager Office,
Works Branch, Western Railway,
Kothi Compound Rajkot.

Respondents.

Advocate

Shri B.R. Kyada

O R A L J U D G E M E N T

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